GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1802 ANSWERED ON:07.03.2011 ENVIRONMENTAL CLEARANCE TO VARIOUS PROJECTS

Ahir Shri Hansraj Gangaram;Bais Shri Ramesh;Bheiravdanji Shri Gadhvi Mukeshkumar;Choudhry Smt. Shruti;Ju Dev Shri Dilip Singh;Naranbhai Shri Kachhadia;Nirupam Shri Sanjay Brijkishorilal ;Pandey Shri Ravindra Kumar;Pandurang Shri Munde Gopinathrao;Patil Shri A.T. Nana;Patil Shri C. R. ;Sayeed Muhammed Hamdulla A. B. ;Singh Shri Dushyant;Swamygowda Shri N Cheluvaraya Swamy ;Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the developmental projects viz; irrigation, power plants, mining, etc. pending with the Ministry of Environmental and Forests for Clearance, State/Union Territory-wise at present;
- (b) the number of projects cleared/pending during each of the last three years, State/Union Territory-wise and the reasons therefor; and
- (c) the steps taken/proposed to be taken for early clearance of the pending projects?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI JAIRAM RAMESH)

- (a) The details of the developmental projects covering irrigation, power plants, mining, and infrastructure sectors pending with the Ministry of Environment & Forests for environmental clearance and for forestry clearance, State/Union Territory-wise are given at Annexure-1 and 2 respectively.
- (b) The details of developmental projects covering irrigation, power plants, mining and infrastructure sectors granted environmental and forestry clearance are given at Annexure-3 and 4.Many projects are perceived to be pending for environmental clearance but the reason is non-submission of complete information by the project proponents in the Environmental Impact Assessment (EIA) Report and Environmental Management Plan (EMP) required for the projects submitted for environmental clearance under the Environmental Impact Assessment (EIA) Notification, 2006. The main reason for proposals pending forestry clearance is the non-submission of complete information/documents by the project proponents or State Governments.
- (c) The steps taken for liquidating the pendency of proposals include:
- i. Regular meetings of the Expert Appraisal Committee and Forest Advisory Committee.
- ii. Regular updation of project status on Ministry's website for the benefit of all stakeholders.
- iii. Sector specific Manuals have been prepared and uploaded on the Ministry website to facilitate better preparation of EIA-EMP Reports by the project proponents.